

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Original Application No.403/2024

Sewage Treatment Plant

.....APPLICANT

VERSUS

State of U.P. & Ors.

.....RESPONDENT (S).

With

Original Application No.404/2024

Banwari Lal

.....APPLICANT

VERSUS

State of U.P. & Ors.

.....RESPONDENT (S).

With

Original Application No.405/2024

Adarsh Mehrotra

.....APPLICANT

VERSUS

Union of India & Ors.

.....RESPONDENT (S).

With

Original Application No.406/2024

Rajesh Kumar Tripathi

.....APPLICANT

VERSUS

Nagar Nigam Lucknow & Ors.

.....RESPONDENT (S).

With

Original Application No.407/2024

Bhupendra Singh

.....APPLICANT

VERSUS

State of U.P. & Ors.

.....RESPONDENT (S).

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THROUGH

Ankit Verma

DATED: - 07.07.2025

(ANKIT VERMA)

STANDING COUNSEL STATE OF UP

A-15 FE, NIZAMUDDIN EAST, NEW DELHI- 110013

MOB:- 0999080440

Email-ankit.scngtup@gmail.com

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VERSUS

.....RESPONDENT (S).

REPLY AFFIDAVIT OF THE DISTRICT MAGISTRATE LUCKNOW, IN COMPLIANCE OF THE ORDER DATED 06.12.2024 PASSED BY THIS HON'BLE TRIBUNAL

The Respondent District Magistrate Lucknow, herein states as under: -

MOST RESPECTFULLY SHOWETH:

I, Vishak G. aged about 37 years, S/o S.V. Ganapathy Iyer, presently posted as District Magistrate – Lucknow, the deponent, do hereby solemnly state and affirm as under: -

1. That the deponent is the District Magistrate- Lucknow himself and is duly competent to file the present affidavit. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.
2. That the contents of the present reply affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the deponent is posted as District Magistrate- Lucknow, since January 2025 and is swearing this affidavit in his official capacity.



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4. That this Hon'ble Tribunal vide its order dated 06.12.2024 was pleased to issue the following directions:-

- "1. As per the office report, Respondent No. 7 in OA No. 404/2024, Respondent No. 7 in OA No. 406/2024 and Respondent No. 5 in OA No. 407/2024 have been duly served. However, none has appeared for them today.*
- 2. Learned Counsel for Respondents No. 5 and 6 in OA No. 406/2024 have submitted that copies of the case file have not been supplied to them. The Registry is directed to look into the matter and do the needful in this regard.*
- 3. Responses by the respondents may be filed, if not already filed, at least one week before the date of hearing hereby fixed.*
- 4. List for further consideration on 02.04.2025."*

5. That the present affidavit is being filed in respectful compliance of the order dated 06.12.2024, passed by this Hon'ble Tribunal.
6. That the Uttar Pradesh Pollution Control Board (hereinafter "UPPCB") issued Recovery Certificate No. H05563/UPPCB/CL/657/345MLD STP Lucknow/2023 dated 12.01.2024, directing the recovery of environmental compensation from the concerned STPs, as arrears of land revenue. A copy of list detailing such recoveries is being annexed as **Annexure No. R1** to this affidavit.
7. That with respect to Serial Nos. 01 and 02 of the said recovery list, a composite environmental compensation amounting to ₹46,50,000/- (Rupees Forty Six Lacs Fifty Thousand Only) was shown as recoverable from the firm M/s SUEZ India



Pvt. Ltd., located at Titanium Shalimar Corporate Park, Vibhuti Khand, Gomti Nagar, Lucknow.

8. That a Recovery Certificate Form-36 was accordingly issued for the execution and service of recovery proceedings against the said firm.
9. That M/s SUEZ India Pvt. Ltd. filed Writ Petition No. C/4816/2024 before the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, wherein vide order dated 29.05.2024, the Hon'ble Court was pleased to pass the following interim direction:

"In the meantime, action by which the U.P. Pollution Control Board has levied Environmental Compensation on the petitioner shall remain in abeyance, however, without prejudice to the National Green Tribunal to take such action as may be permissible in law or any other authority also to take such action as may be permissible in law in respect of the subject matter in issue."

A copy of the order dated 29.05.2024 is being annexed as Annexure No. R2 to this affidavit

10. That Writ Petition No. C/4816/2024 is tagged with Writ Petition No. C/151/2024, and the operative portion of the order dated 11.03.2025 in the said matter reads as follows:

"Interim order granted earlier in Writ-C No.151 of 2024 and other connected writ petitions, wherever operating, shall remain in operation till the next date of listing."



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11. That in light of the above, the recovery proceedings with respect to Serial Nos. 01 and 02 of the Recovery Certificate presently remain stayed.
12. That with respect to Serial No. 03, concerning the firm M/s S.N. Envirotech Pvt. Ltd., F-90/32, Okhla Industrial Area, Phase-1, New Delhi, which was engaged by the implementing agency – Uttar Pradesh Awas Evam Vikas Parishad, Lucknow, a communication dated 26.06.2025 was made through the Sub-Divisional Magistrate, Sarojini Nagar.
13. That in reply, the Executive Engineer, Construction Division, Lucknow-5, Uttar Pradesh Awas Evam Vikas Parishad, vide Letter No. 951/P-21/13 dated 26.06.2025, stated that the environmental compensation amounting to ₹9,37,500/- (Rupees Nine Lacs Thirty Seven Thousand Five Hundred Only) had already been deducted from the firm and deposited in favour of UPPCB. Intimation of such compliance was forwarded to the Chief Environmental Officer, Central Laboratory, UPPCB, via Letter No. 1456/P-21/101 dated 21.12.2024.
14. That accordingly, the recovery against Serial No. 03 of the Recovery Certificate stands duly complied with.
15. That with respect to Serial No. 04, concerning the firm M/s RCC Developers Ltd., 109, City Centre, Bachcha Park, Meerut, a sum of ₹22,75,000/- (Rupees Twenty Two Lacs Seventy Five Thousand Only) was levied as environmental compensation. The implementing agency – Jalkal Department, Nagar Nigam, Lucknow was addressed vide communication dated 26.06.2025.
16. That in response, the Executive Engineer (Zone-8), Jalkal Department, Nagar Nigam, Lucknow, vide Letter No. 186/EE-8/2025-26 dated 27.06.2025 addressed



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to the Member Secretary, UPPCB, informed that the agency responsible for the operation and maintenance of the STP had been conducting regular sampling and analysis of treated effluent. These reports, including third-party NABL-accredited lab certifications, confirmed that the treated discharge met prescribed norms. The test reports had been forwarded to the Board via Letter No. 982/RCC-6.5MLD(Jalkal)/2023 dated 22.02.2023, with a request for revoking Recovery Certificate. A copy of the letter dated 22.02.2023 is being annexed as Annexure No. R3 to this affidavit.

17. That further, it is submitted that in the related PIL No. 4436/2003 referred to in the order of the Hon'ble Tribunal, the replies filed on behalf of the State do not reflect any material findings or direction concerning recovery proceedings.

18. That in view of the above facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may order to take the present updated compliance status with respect to O.A. No. 403/2024 and the connected matters O.A. Nos. 404/2024, 405/2024, 406/2024, and 407/2024, on record, in the interest of justice.

~~DEPONENT~~

Verification

I, the deponent above named do hereby verify and state that the contents of the foregoing paragraphs of the above application are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

OATH COMMISSIONER OATH COMMISSIONER OATH COMMISSIONER
On this ^{18th} day of JULY, 2025, at 6:00 PM.
Deponent identified by Sh. R.K. Mishra, csc office



OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench

No. 0103333 ...
Date 15.7.25 ...

~~DEPONENT~~

[Signature]
OATH COMMISSIONER

द्वारा सदर, लखनऊ।

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ संख्या: 105563
UPPCB/CL/657/345MLD STP Lucknow/2023

दिनांक: 12-24

सेवा में,
जिलाधिकारी,
जनपद-लखनऊ
मो0 नं0-9415005000

विषय: जनपद-लखनऊ के उल्लंघनकारी एस0टी0पी0 (सूची संलग्न-04 एस0टी0पी0) के विरुद्ध राज्य बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि को भू-राजस्व की भाँति वसूली किये जाने के सम्बन्ध में।

महोदय,

कृपया जनपद-लखनऊ के उल्लंघनकारी एस0टी0पी0 के विरुद्ध बोर्ड मुख्यालय के विभिन्न पत्राकों के माध्यम से अधिरोपित पर्यावरणीय क्षतिपूर्ति का संदर्भ ग्रहण करने का कष्ट करें (सूची संलग्न-04 एस0टी0पी0), जो इकाई को सम्बोधित एवं आपको भी पृष्ठांकित है। उक्त पत्रों के माध्यम से एस0टी0पी0 के विरुद्ध सूची में वर्णित पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये 15 दिवस में उक्त धनराशि राज्य बोर्ड के निर्धारित खाते में जमा कराये जाने हेतु निर्देशित किया गया था किन्तु संदर्भित एस0टी0पी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि राज्य बोर्ड के खाते में जमा नहीं की गयी है।

अतः आपसे अनुरोध है कि संलग्न सूची में वर्णित एस0टी0पी0 के समक्ष अंकित अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि को भू-राजस्व की भाँति वसूली करवाते हुये उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभव खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या 701502010002104 IFSC कोड UBIN0570150 में जमा करवाने की कार्यवाही करते हुए बोर्ड को सूचित करने का कष्ट करें।

संलग्नक:- यथोपरि।

दि. 65/01/021 (दिनांक) 2324
लखनऊ, 12/24
वकाया की भाँति वसूली करने हेतु उक्त धनराशि उल्लंघनकारी द्वारा तद्विधित रूप में वसूल करवा ली गयी।

भवदीय

कृते कलेक्टर
लखनऊ

(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि :

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ. मो0 नं0 7839891696 को इस निर्देश के साथ प्रेषित कि व्यक्तिगत रूप से जिलाधिकारी, लखनऊ से समन्वय स्थापित कर वसूली सम्बन्धी कार्यवाही कराया जाना सुनिश्चित करायें।

सदस्य सचिव

सदर, लखनऊ।

जनपद-लखनऊ में एस0टी0पी0 के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की सूची

| क्र.सं. | जनपद का नाम | इकाई/संस्थान का नाम व पता जिसके विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित की गई है। | अधिरोपित पर्या0 क्षतिपूर्ति का दिनांक | संदर्भ संख्या | अधिरोपित पर्या0 क्षतिपूर्ति की धनराशि (रुपये में) |
|-------------------------------------|-------------|---|---------------------------------------|---|---|
| 1 | लखनऊ | 345, एम0एल0डी0 एस0टी0पी0, भरवारा, लखनऊ। मेसर्स सुएज इण्डिया, प्राइवेट लिमिटेड, टाइटेनियम शालीमार कॉर्पोरेट पार्क, 704,705-ए0, 705-बी पिकअप बिल्डिंग रोड, विभूति खण्ड, गोमती नगर, लखनऊ। | 09.12.2022 | एच 85403 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 09.12.2022 | 5,25,000/- |
| | | | 06.01.2023 | एच 86926 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 06.01.2023 | 5,25,000/- |
| | | | 01.02.2023 | एच 88126 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 01.02.2023 | 7,87,500/- |
| | | | 01.03.2023 | एच 90119 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 01.03.2023 | 4,87,500/- |
| 2 | लखनऊ | 56 एम0एल0डी0 एस0टी0पी0, दौलतगंज, लखनऊ। मेसर्स सुएज इण्डिया, प्राइवेट लिमिटेड, टाइटेनियम शालीमार कॉर्पोरेट पार्क, 704,705-ए0, 705-बी पिकअप बिल्डिंग रोड, विभूति खण्ड, गोमती नगर, लखनऊ। | 09.12.2022 | एच 85401 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 09.12.2022 | 5,25,000/- |
| | | | 06.01.2023 | एच 86924 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 06.01.2023 | 5,25,000/- |
| | | | 01.02.2023 | एच 88127 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 01.02.2023 | 7,87,500/- |
| | | | 01.03.2023 | एच 90118 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 01.03.2023 | 4,87,500/- |
| 3 | लखनऊ | 37.5 एम0एल0डी0 एस0टी0पी0, आवास विकास परिषद, लखनऊ। मेसर्स एस0एन0 एनवायरोटेक प्राइवेट लिमिटेड, एफ- 90 / 32, ओखला इंडस्ट्रियल ऐरिया फेज-1, नई दिल्ली। | 09.12.2022 | एच 85400 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 09.12.2022 | 9,37,500/- |
| 4 | लखनऊ | 6.5 एम0एल0डी0 एस0टी0पी0, आवास विकास परिषद, लखनऊ। मेसर्स आर0सी0सी0 डेवलपर्स लिमिटेड, 109, सिटी सेन्टर, बच्चा पार्क, मेरठ। | 09.12.2022 | एच 85399 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 09.12.2022 | 7,00,000/- |
| | | | 29.12.2022 | एच 86439 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 29.12.2022 | 5,50,000/- |
| | | | 06.01.2023 | एच 86925 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 06.01.2023 | 7,00,000/- |
| | | | 01.02.2023 | एच 88128 / यू0पी0पी0सी0बी0 / सी0एल0 / 569 / एस0टी0पी0 & सी0ई0टी0पी0- ई0सी0 / 22 दिनांक 01.02.2023 | 3,25,000/- |
| कुल अधिरोपित पर्यावरणीय क्षतिपूर्ति | | | | | 78,62,500/- |

H. S. S.

कार्यालय तहसीलदार सदर, लखनऊ।

आर०सी० प्रपत्र-36
(देखें नियम 141 (3))

मांग/नोटिस पत्र

सेवा में,

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आपके ऊपर भू-राजस्व के रूप में वसूली हेतु बकाया का विवरण निम्नानुसार देय है। एतद्वारा आपसे अपेक्षा की जाती है कि इस नोटिस/मांग पत्र की तामीली के(15)..... दिन के अन्दर इस कार्यालय के संग्रह अमीन श्री देश दीपक भट्ट को भुगतान कर दें अथवा उपस्थित होकर कारण स्पष्ट करें क्यों न आपके विरुद्ध उत्तर प्रदेश राजस्व संहिता 2006 के अधीन उत्पीड़नात्मक कार्यवाही प्रारम्भ कर दी जाये। जिसमें आपकी गिरफ्तारी तथा निरोधन के लिए आपके चल एवं अचल सम्पत्ति कुर्की तथा नीलामी का अधिपत्र जारी हो सकता है।

देय धनराशि का विवरण

धनराशि 5650000/-

मद लिखित है

प्रेषित करने वाले विभाग का नाम उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

जारी करने की तिथि 13/03/2024

मोहर

By.
तहसीलदार
सदर लखनऊ।

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.....
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Court No. - 2

Case :- WRIT - C No. - 4816 of 2024

Petitioner :- Suez India Pvt. Ltd., Through Its Authorized Signatory, Rajesh Chandra Mathpal

Respondent :- Uttar Pradesh Pollution Control Board, Through Its Chairman And 6 Others

Counsel for Petitioner :- Aprajita Bansal, Anilesh Tewari, Gursimran Kaur

Counsel for Respondent :- Asit Srivastava, C.S.C., Namit Sharma, Rishabh Kapoor

Hon'ble Rajan Roy, J.

Hon'ble Om Prakash Shukla, J.

1. Heard Shri Jaideep Narain Mathur, learned Senior Advocate assisted by Ms. Aprajita Bansal, learned Counsel for the petitioner, Shri Asit Srivastava, learned Counsel for the opposite party no.1, Shri Rishabh Kapoor, learned Counsel for the opposite party no.2, Shri Namit Sharma, learned Counsel for the opposite party no.3 and learned Standing Counsel for the State.
2. The issue involves in these proceedings is as to whether U.P. Pollution Control Board has statutory authority to award Environmental Compensation and make the petitioner liable for the same, that too without any opportunity of hearing.
3. Learned Senior Counsel for the petitioner relies upon a judgment reported in 2022 SCC OnLine SC 120 : **Kantha Vibhag Yuva Koli Samaj Parivartan Trust and others Vs. State of Gujarat and others**, wherein it has been held that such power vests in the National Green Tribunal, which cannot

be abdicated or delegated to any administrative expert committee. The ratio of the decision according to the learned Senior Counsel appearing for the petitioners is that such adjudicatory power referable to Sections 14, 15, 16 and 17 of National Green Tribunal Act, 2010 cannot be delegated or abdicated to the U.P. Pollution Control Board nor can the U.P. Pollution Control Board usurp such power which vests statutorily in the Tribunal constituted under the National Green Tribunal Act, 2010.

4. Counsel for the Board says that in fact a direction had come from the Central Pollution Control Board with reference to O.A. No. 593 of 2017 (W.P. (civil) No. 375 of 2012, Paryavaran Suraksha Samiti and another Vs. Union of India and others), wherein National Green Tribunal directed the Central Pollution Control Board (CPCB) to take penal action for failure against those accountable for setting up and maintaining Sewage Treatment Plants (STPs), Common Effluent Treatment Plants (CETPs) and Effluent Treatment Plants (ETPs), in pursuance of which CPCB has prepared a 'Methodology' for Assessing Environmental Compensation and Action Plan to Utilize the fund. CPCB has started levying Environmental Compensation against defaulting industries including Common Bio-Medical Waste Treatment Facilities Methodology developed or calculating Environmental Compensation enclosed for ready

reference, however, we do not find any such authorization by CPCB to the U.P. Pollution Control Board in this regard for levying Environmental Compensation.

5. Moreover, the issue is under what authority of law it is permissible specially in view of the decision of the Supreme Court as referred hereinabove, which is subsequent to the aforesaid letter and the directions, if any, of the National Green Tribunal dated 28th August, 2019 issued in O.A. No. 593 of 2017.

6. It is an issue to be considered as to how far directions issued in the aforesaid case on 28th August, 2019 would apply in view of the subsequent decision in the case of *Kanta Vibhag Yuva Koli Samaj Parivartan Trust* (supra). Moreover directions do not contain any specific order empowering the CPCB or U.P. Pollution Control Board for levying Environmental Compensation although it does speak of remedial action. Even if it did, the question is how far it is applicable now in view of the subsequent decision of the Supreme Court.

7. Apart from the above, it is the case of the petitioner that in fact it is only the Operator of the Sewage Treatment Plants, which in fact belongs to the U.P. Jal Nigam represented by Shri Rishabh Kapoor, Advocate and Environmental Compensation, if any, would be leviable against the U.P. Jal Nigam.

8. Let pleadings be exchanged by the parties.

9. List in the 3rd week of July, 2024.

10. In the meantime, action by which the U.P. Pollution Control Board has levied Environmental Compensation on the petitioner shall remain in abeyance, however, without prejudice to the National Green Tribunal to take such action as may be permissible in law or any other authority also to take such action as may be permissible in law in respect of the subject matter in issue.

[Om Prakash Shukla, J.] [Rajan Roy, J.]

Order Date :- 29.5.2024

Ajit



Annexure No. R3
52

CIN No. : U45201DL2000PLC108293

RCC Developers Limited

109, CITI CENTRE, BACHCHA PARK, MEERUT.
☎ (0121) 2402928, 2421988 FAX : 0121-4023882
E-mail : rccd109@hotmail.com, rccd109@gmail.com

NO. 982/RCC - 6.5MLD (Jalkal) | 2023 Date 22.02.2023

To,
✓ MEMBER SECRETARY,
UP Pollution Control Board,
Gomti Nagar, Lucknow

Sub: SUBMISSION OF OUTLET TEST REPORT OF 6.5 MLD STP, SECTOR- 6C, VRINDAVAN HOUSING SOCIETY, LUCKNOW.

Ref.:

1. Letter No.: H88128/UPPCB/CL/569/STP&CETP-EC/22 DATED 01.02.2023
2. Letter No.: H86925/UPPCB/CL/569/STP&CETP-EC/22 DATED 06.01.2023
3. Letter No.: H85399/UPPCB/CL/569/STP&CETP-EC/22 DATED 09.12.2022

Dear Sir,

In reference to your above letters we have attached the test reports of 6.5 MLD STP's outlet quality analysis, done by NABL, MOEF&CC and UPPCB accredited lab. The reports are as per Board norms and our daily in-house test results data sheet has been also enclosed for your kind consideration.

The test report results reveals that all the outlet parameters are well within Board STP's outlet norms. Therefore on the basis of above, please waive off the imposed environmental compensation levied on us.

Thanking you.

Your's faithfully,
M/s RCC DEVELOPERS LTD.

(Authorized Signatory)

Enclosures:

4. Letter Ref. No.: H88128/UPPCB/CL/569/STP&CETP-EC/22 DATED 01.02.2023
5. Letter Ref. No.: H86925/UPPCB/CL/569/STP&CETP-EC/22 DATED 06.01.2023
6. Letter Ref. No.: H85399/UPPCB/CL/569/STP&CETP-EC/22 DATED 09.12.2022
7. Copy of STP Outlet Test Reports from NABL, MOEF&CC and UPPCB accredited lab.
8. Copy of data sheet of Daily In-house test of STP Outlet

CC:

1. Chief Environmental Officer, Central Laboratory, UP Pollution Control Board, Lucknow.

Your's faithfully,
M/s RCC DEVELOPERS LTD.

(Authorized Signatory)

डाक प्राप्ति रसीद
प्राप्ति दिनांक 22/02/2023
प्रत्यक्षता के हस्ताक्षर.....
ए. डी. प्रदूषण नियंत्रण बोर्ड, लखनऊ

ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746202

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|-----------------------------|---|---------------------------|--|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC95392200004870F |
| | | Test Report No. | ECO/LAB/WYV/0363/4870/10/2022 |
| | | Issue Date of Test Report | 11.10.2022 |
| Type of Sample | Waste Water | Source of Sample | STP Outlet |
| Sample Registration No. | 363 | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 04.10.2022 | Time of Sample Collection | 10:15 AM |
| Date of Sample Received | 04.10.2022 | Time of Sample Received | 04:45 PM |
| Start Date of Analysis | 04.10.2022 | End Date of Analysis | 11.10.2022 |
| Laboratory | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| Environmental Condition | Humidity: 58 % | Sample ID Code | ECO/LAB/4870/10/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H* A+B | 2-12 | 7.82 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 32.2 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 5days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 14.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 98.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.2 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

[Signature]
Technical Manager

Authorized By

[Signature]
Quality Manager
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Sector-H, Aliganj, Lucknow-226024

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|--|
| NAME & ADDRESS OF CUSTOMER: | M/S RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC953922000004873F |
| | | Test Report No. | ECO/LAB/WW/0366/4873/10/2022 |
| | | Issue Date of Test Report | 17.10.2022 |
| Type of Sample | Waste Water | | |
| Sample Registration No. | 366 | Source of Sample | STP Outlet |
| | | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 12.10.2022 | Time of Sample Collection | 11:25 AM |
| Date of Sample Received | 12.10.2022 | Time of Sample Received | 04:40 PM |
| Start Date of Analysis | 12.10.2022 | End Date of Analysis | 17.10.2022 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| | Humidity: 56 % | Sample ID Code | ECO/LAB/4873/10/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H* A+B | 2-12 | 7.68 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 28.7 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 12.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 96.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.5 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager

Authorized By

Quality Manager

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Second Floor Hall, House No. B-1/8,
Sector-H, Allganj, Lucknow-226024



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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|--|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bachcha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC/953922000004879F |
| | | Test Report No. | ECO/LAB/XYW/0370/4879/10/2022 |
| | | Issue Date of Test Report | 24.10.2022 |
| Type of Sample | Waste Water | Source of Sample | STP Outlet |
| Sample Registration No. | 370 | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 18.10.2022 | Time of Sample Collection | 10:50 AM |
| Date of Sample Received | 18.10.2022 | Time of Sample Received | 04:55 PM |
| Start Date of Analysis | 18.10.2022 | End Date of Analysis | 24.10.2022 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| | Humidity: 58 % | Sample ID Code | ECO/LAB/4879/10/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|--|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H ⁺ A+B | 2-12 | 7.76 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 43.2 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 16.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 94.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.1 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Shankar
Technical Manager

Authorized By

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Quality Manager
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|--|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC953922000004882F |
| | | Test Report No. | ECO/LAB/WW/0374/4882/10/2022 |
| | | Issue Date of Test Report | 03.11.2022 |
| Type of Sample | Waste Water | Source of Sample | STP Outlet |
| Sample Registration No. | 374 | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 29.10.2022 | Time of Sample Collection | 11:40 AM |
| Date of Sample Received | 29.10.2022 | Time of Sample Received | 05:30 PM |
| Start Date of Analysis | 29.10.2022 | End Date of Analysis | 03.11.2022 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| | Humidity: 53 % | Sample ID Code | ECO/LAB/4882/10/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H* A+B | 2-12 | 7.79 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 36.2 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 14.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 92.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.7 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

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3. The test samples will be disposed of after one month from the date of issue of test report.

---End of Report---

Verified by

[Signature]
Technical Manager

Authorized by

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|---|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC953922000004914F |
| Type of Sample | Waste Water | Test Report No. | ECO/LAB/WW/0381/4914/11/2022 |
| Sample Registration No. | 381 | Issue Date of Test Report | 29.11.2022 |
| Sampling Method | APHA / IS-3025 | Source of Sample | STP Outlet |
| Date of Sample Collection | 22.11.2022 | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Date of Sample Received | 22.11.2022 | Sample Collected By | ELPL Representative |
| Start Date of Analysis | 22.11.2022 | Time of Sample Collection | 11:40 AM |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C Humidity: 59 % | Time of Sample Received | 02:45 PM |
| | | End Date of Analysis | 29.11.2022 |
| | | Sample Quantity | As per Requirement |
| | | Sample ID Code | ECO/LAB/4914/11/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H' A+B | 2-12 | 7.84 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 42.33 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 12.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 94.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.3 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Shobhan
Technical Manager

Authorized By

Reena
Quality Manager
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|--|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC/95392200004944F |
| | | Test Report No. | ECO/LAB/VVW/0394/4944/12/2022 |
| | | Issue Date of Test Report | 06.12.2022 |
| Type of Sample | Waste Water | | |
| Sample Registration No. | 394 | Source of Sample | STP Outlet |
| | | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 02.12.2022 | Time of Sample Collection | 10:15 AM |
| Date of Sample Received | 02.12.2022 | Time of Sample Received | 03:30 PM |
| Start Date of Analysis | 02.12.2022 | End Date of Analysis | 06.12.2022 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| | Humidity: 58 % | Sample ID Code | ECO/LAB/4944/12/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H' A+B | 2-12 | 7.8 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 31.22 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 16.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 93.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.5 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|---|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Baehcha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC95392200004949F |
| | | Test Report No. | ECO/LAB/WW/0398/4949/12/2022 |
| Type of Sample | Waste Water | Issue Date of Test Report | 14.12.2022 |
| Sample Registration No. | 398 | Source of Sample | STP Outlet |
| | | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA /IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 07.12.2022 | Time of Sample Collection | 12:10 PM |
| Date of Sample Received | 07.12.2022 | Time of Sample Received | 02:50 PM |
| Start Date of Analysis | 07.12.2022 | End Date of Analysis | 14.12.2022 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | Sample Quantity | As per Requirement |
| | Humidity: 58 % | Sample ID Code | ECO/LAB/4949/12/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H* A+B | 2-12 | 7.67 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 30.8 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 15.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 95.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.2 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

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---End of Report---

Verified By

Technical Manager

Authorized By

Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024



TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

| NAME & ADDRESS OF CUSTOMER: | | M/s RCC Developers Ltd. 108-109, Baheha Park City Centre, Distt. Meerut (U.P.) | | FORMAT NO. ECO/QS/FORMAT/07 | |
|------------------------------------|--|--|--|-----------------------------|--|
| Type of Sample | | Waste Water | | ULR No. | TC95392200004958F |
| Sample Registration No. | | 402 | | Test Report No. | ECO/LAB/VVW/0402/4958/12/2022 |
| Sampling Method | | APHA / IS-3025 | | Issue Date of Test Report | 21.12.2022 |
| Date of Sample Collection | | 15.12.2022 | | Source of Sample | STP Outlet |
| Date of Sample Received | | 15.12.2022 | | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Start Date of Analysis | | 15.12.2022 | | Sample Collected By | ELPL Representative |
| Laboratory Environmental Condition | | Temperature: 25 ± 2 °C Humidity: 58 % | | Time of Sample Collection | 10:15 AM |
| | | | | Time of Sample Received | 03:15 PM |
| | | | | End Date of Analysis | 21.12.2022 |
| | | | | Sample Quantity | As per Requirement |
| | | | | Sample ID Code | ECO/LAB/4958/12/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|--|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H ⁺ A+B | 2-12 | 7.77 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 34.4 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 13.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 91.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.4 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager
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Sector-H, Aliganj, Lucknow-226024



TC-9539

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TEST REPORT

| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | FORMAT NO. ECO/QS/FORMAT/07 |
|------------------------------------|---|---------------------------|---|
| | | TC953922000004963F | Test Report No. |
| Type of Sample | Waste Water | Issue Date of Test Report | 27.12.2022 |
| Sample Registration No. | 407 | Source of Sample | STP Outlet |
| Sampling Method | APHA /IS-3025 | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Date of Sample Collection | 20.12.2022 | Sample Collected By | ELPL Representative |
| Date of Sample Received | 20.12.2022 | Time of Sample Collection | 10:30 AM |
| Start Date of Analysis | 20.12.2022 | Time of Sample Received | 04:20 PM |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C | End Date of Analysis | 27.12.2022 |
| | Humidity: 58 % | Sample Quantity | As per Requirement |
| | | Sample ID Code | ECO/LAB/4963/12/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|----------------------------------|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H* A+B | 2-12 | 7.72 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 26.99 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 14.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 96.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.9 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager
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Sector-H, Aliganj, Lucknow 226024



TC-9539

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TEST REPORT

| NAME & ADDRESS OF CUSTOMER: | | M/S RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | | ULR No. | TC95392200004977F |
|------------------------------------|--|---|-------------------------------|------------------------------------|--|
| Type of Sample | Waste Water | Test Report No. | ECO/LAB/VVW/0412/4977/12/2022 | Issue Date of Test Report | 03.01.2023 |
| Sample Registration No. | 412 | Source of Sample | STP Outlet | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative | Date of Sample Collection | 28.12.2022 |
| Date of Sample Collection | 28.12.2022 | Time of Sample Collection | 11:15 AM | Date of Sample Received | 28.12.2022 |
| Date of Sample Received | 28.12.2022 | Time of Sample Received | 03.50 PM | Start Date of Analysis | 28.12.2022 |
| Start Date of Analysis | 28.12.2022 | End Date of Analysis | 03.01.2023 | Laboratory Environmental Condition | Temperature: 25 ± 2 °C Humidity: 58 % |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C Humidity: 58 % | Sample Quantity | As per Requirement | Sample ID Code | ECO/LAB/4977/12/2022 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|--|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H ⁺ A+B | 2-12 | 7.86 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 27.3 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 15.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 94.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 5.3 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

 Technical Manager

Authorized By

 Ecomen Laboratories Pvt. Ltd.
 Second Floor Hall House No. B-1/8,
 Sector-H, Allganj, Lucknow-226024

ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

| | | | |
|------------------------------------|---|---------------------------|---|
| NAME & ADDRESS OF CUSTOMER: | M/s RCC Developers Ltd. 108-109, Bacheha Park City Centre, Distt. Meerut (U.P.) | ULR No. | TC953922000005191F |
| Type of Sample | Waste Water | Test Report No. | ECO/LAB/WW/0464/5191/01/2023 |
| Sample Registration No. | 464 | Issue Date of Test Report | 11.01.2023 |
| Source of Sample | STP Outlet | Name of Location | 6.5 MLD STP, Sec-6 B, Vrindavan Housing Society, Lucknow |
| Sampling Method | APHA / IS-3025 | Sample Collected By | ELPL Representative |
| Date of Sample Collection | 04.01.2023 | Time of Sample Collection | 10:40 AM |
| Date of Sample Received | 04.01.2023 | Time of Sample Received | 04:10 PM |
| Start Date of Analysis | 04.01.2023 | End Date of Analysis | 11.01.2023 |
| Laboratory Environmental Condition | Temperature: 25 ± 2 °C Humidity: 62 % | Sample Quantity | As per Requirement |
| | | Sample ID Code | ECO/LAB/5191/01/2023 |

| Sl. No. | Tests | Unit | Protocol | Limits of Detection | Result | Standard G.S.R. 1265(E) | Standard G.S.R. 422(E) |
|---------|--|------|--|---------------------|--------|-------------------------|------------------------|
| | | | | | | Desirable Limit | Desirable Limit |
| 1. | pH | - | APHA, 23rd Ed. 2017, 4500 H ⁺ A+B | 2-12 | 7.69 | 6.5-9.0 | 6.5-9.0 |
| 2. | Total Suspended Solid as TSS | mg/l | APHA, 23rd Ed. 2017, 2540D | 5-5000 | 25.9 | 50.0 | 100.0 |
| 3. | Biochemical Oxygen Demand as BOD 3days at 27°C | mg/l | IS-3025 Part-44, 1993 | 5-10000 | 12.0 | 20.0 | 30.0 |
| 4. | Chemical Oxygen Demand as COD | mg/l | APHA, 23rd Ed. 2017, 5220 A+C | 5-50000 | 92.0 | - | 250.0 |
| 5. | Oil & Grease as O & G | mg/l | APHA, 23rd Ed. 2017, 5520 A+D | 5-600 | 6.1 | - | 10.0 |

Statement of Conformity: The above tested parameters confirm as per GSR-1265(E) limits.

Note:

1. Test results relate to the items sampled & tested.
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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager

Authorized By

Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

DAILY TEST REPORT

| 6.5 MLD STP OUTLET ANALYSIS | | | | | MONTH | OCTOBER |
|-----------------------------|-----|------------------|-----|-------|----------------|---------|
| DATE OF ANALYSIS | pH | BOD ₅ | COD | TSS | REMARK | |
| 01.10.2022 | 7.3 | 19.5 | 40 | 24 | | |
| 02.10.2022 | - | - | - | - | | |
| 03.10.2022 | 7.4 | 15 | 30 | 15 | Sunday | |
| 04.10.2022 | 7.2 | 15 | 89 | 31.5 | | |
| 05.10.2022 | 7.1 | 18.9 | 64 | 15 | | |
| 06.10.2022 | 7.5 | 20.8 | 60 | 24 | | |
| 07.10.2022 | 7.4 | 7.35 | 30 | 15 | | |
| 08.10.2022 | 7.1 | 13.15 | 50 | 20 | | |
| 09.10.2022 | - | - | - | - | Sunday | |
| 10.10.2022 | 7.3 | 17.85 | 56 | 16.6 | | |
| 11.10.2022 | 7.4 | 15.15 | 60 | 15 | | |
| 12.10.2022 | 7.2 | 12.85 | 93 | 30.1 | | |
| 13.10.2022 | 7.4 | 18.85 | 70 | 10 | | |
| 14.10.2022 | 7.2 | 10.6 | 64 | 24 | | |
| 15.10.2022 | 7.6 | 15.85 | 90 | 16 | | |
| 16.10.2022 | - | - | - | - | Sunday | |
| 17.10.2022 | 7.3 | 15.15 | 50 | 20 | | |
| 18.10.2022 | 7.4 | 17.85 | 95 | 45.2 | | |
| 19.10.2022 | 7.4 | 12.05 | 72 | 15 | | |
| 20.10.2022 | 7.3 | 14 | 38 | 20 | | |
| 21.10.2022 | 7.1 | 17 | 80 | 14.28 | | |
| 22.10.2022 | 7.4 | 16 | 64 | 14.28 | | |
| 23.10.2022 | - | - | - | - | Sunday | |
| 24.10.2022 | - | - | - | - | Holiday Diwali | |
| 25.10.2022 | - | - | - | - | Holiday Diwali | |
| 26.10.2022 | 7.3 | 13.15 | 50 | 20 | | |
| 27.10.2022 | 7.4 | 11.65 | 72 | 24 | | |
| 28.10.2022 | 7.2 | 15.9 | 80 | 28 | | |
| 29.10.2022 | 7.1 | 14.75 | 90 | 37.5 | | |
| 30.10.2022 | - | - | - | - | Sunday | |
| 31.10.2022 | 7.3 | 17.25 | 60 | 23.33 | | |

Atul Tiwari
(Lab Assistant)

Pooja
(Chemist)

DAILY TEST REPORT

| 6.5 MLD STP OUTLET ANALYSIS | | | | | MONTH | NOVEMBER |
|-----------------------------|-----|------------------|-----|-------|--------|----------|
| DATE OF ANALYSIS | pH | BOD ₅ | COD | TSS | REMARK | |
| 01.11.2022 | 7.1 | 17.85 | 70 | 20 | | |
| 02.11.2022 | 7.3 | 18.9 | 64 | 16 | | |
| 03.11.2022 | 7.2 | 20.85 | 80 | 16.66 | | |
| 04.11.2022 | 7.2 | 18.9 | 60 | 16 | | |
| 05.11.2022 | 7.1 | 13.25 | 70 | 14.28 | Sunday | |
| 06.11.2022 | - | - | - | - | | |
| 07.11.2022 | 7.1 | 15.9 | 50 | 20 | | |
| 08.11.2022 | 7.3 | 14.7 | 60 | 20 | | |
| 09.11.2022 | 7.2 | 13.25 | 72 | 25 | | |
| 10.11.2022 | 7.4 | 15.15 | 64 | 24 | | |
| 11.11.2022 | 7.1 | 18 | 56 | 12 | | |
| 12.11.2022 | 7.4 | 14 | 50 | 16 | Sunday | |
| 13.11.2022 | - | - | - | - | | |
| 14.11.2022 | 7.3 | 19.5 | 56 | 20 | | |
| 15.11.2022 | 7.4 | 17.85 | 64 | 16.66 | | |
| 16.11.2022 | 7.1 | 18.05 | 80 | 17.14 | | |
| 17.11.2022 | 7.2 | 19.5 | 56 | 14.28 | | |
| 18.11.2022 | 7.2 | 17.5 | 50 | 15 | | |
| 19.11.2022 | 7.3 | 17.5 | 50 | 15 | | |
| 20.11.2022 | 7.1 | 18.5 | 72 | 20 | Sunday | |
| 21.11.2022 | - | - | - | - | | |
| 22.11.2022 | 7.4 | 18.01 | 72 | 13.33 | | |
| 23.11.2022 | 7.8 | 13.81 | 91 | 24 | | |
| 24.11.2022 | 7.6 | 14 | 64 | 10 | | |
| 25.11.2022 | 7.6 | 14 | 64 | 10 | | |
| 26.11.2022 | 7.5 | 15 | 72 | 20 | | |
| 27.11.2022 | 7.4 | 19.75 | 40 | 20 | | |
| 28.11.2022 | 7.4 | 19.75 | 40 | 20 | | |
| 29.11.2022 | 7.3 | 20 | 48 | 16 | Sunday | |
| 30.11.2022 | - | - | - | - | | |
| | 7.2 | 17.05 | 32 | 15 | | |
| | 7.2 | 15 | 24 | 24 | | |
| | 7.2 | 18 | 40 | 16 | | |

Atul Tiwari
(Lab Assistant).

Owais
(Chemist)

DAILY TEST REPORT

6.5 MLD STP OUTLET ANALYSIS

| DATE OF ANALYSIS | pH | BOD ₅ | COD | MONTH | DECEMBER |
|------------------|-----|------------------|-----|-------|----------|
| | | | | TSS | REMARK |
| 01.12.2022 | 7.2 | 15.15 | 50 | 20 | |
| 02.12.2022 | 7.8 | 16.55 | 88 | 16.66 | |
| 03.12.2022 | 7.2 | 19.8 | 48 | 16 | |
| 04.12.2022 | - | - | - | - | |
| 05.12.2022 | 7.2 | 18.45 | 60 | 17.14 | Sunday |
| 06.12.2022 | 7.2 | 11.5 | 64 | 20 | |
| 07.12.2022 | 7.6 | 14.5 | 92 | 15 | |
| 08.12.2022 | 7.2 | 16.55 | 72 | 23.33 | |
| 09.12.2022 | 7.3 | 18.05 | 73 | 22.85 | |
| 10.12.2022 | 7.2 | 17.85 | 70 | 24 | |
| 11.12.2022 | - | - | - | - | |
| 12.12.2022 | 7.1 | 18.9 | 66 | 25 | Sunday |
| 13.12.2022 | 7.2 | 14.7 | 60 | 24 | |
| 14.12.2022 | 7.5 | 14.55 | 56 | 17.14 | |
| 15.12.2022 | 7.7 | 15.1 | 93 | 35.16 | |
| 16.12.2022 | 7.3 | 16 | 50 | 16.66 | |
| 17.12.2022 | 7.5 | 17.05 | 40 | 15 | |
| 18.12.2022 | - | - | - | - | Sunday |
| 19.12.2022 | 7.2 | 18.85 | 32 | 14.28 | |
| 20.12.2022 | 7.6 | 14.5 | 92 | 30.52 | |
| 21.12.2022 | 7.6 | 19.5 | 70 | 20 | |
| 22.12.2022 | 7.3 | 18 | 72 | 24 | |
| 23.12.2022 | 7.4 | 11.65 | 73 | 23.33 | |
| 24.12.2022 | 7.5 | 16.65 | 74 | 25 | |
| 25.12.2022 | - | - | - | - | Sunday |
| 26.12.2022 | 7.3 | 19.5 | 50 | 12 | |
| 27.12.2022 | 7.5 | 15.86 | 48 | 16 | |
| 28.12.2022 | 7.8 | 15.7 | 73 | 28.2 | |
| 29.12.2022 | 7.4 | 17.25 | 74 | 25 | |
| 30.12.2022 | 7.3 | 15.15 | 64 | 16 | |
| 31.12.2022 | 7.2 | 18 | 56 | 20 | |

Abul Tiwari
(Lab Assistant)

Deepak
(Chemist)

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DAILY TEST REPORT

| 6.5 MLD STP OUTLET ANALYSIS | | | | | MONTH | JANUARY |
|-----------------------------|-----|------------------|-----|-------|--------------|---------|
| DATE OF ANALYSIS | pH | BOD ₅ | COD | TSS | REMARK | |
| 01.01.2023 | - | - | - | - | Sunday | |
| 02.01.2023 | 7.3 | 14 | 64 | 24 | | |
| 03.01.2023 | 7.4 | 15.15 | 60 | 16 | | |
| 04.01.2023 | 7.6 | 13.5 | 89 | 28.5 | | |
| 05.01.2023 | 7.5 | 19 | 48 | 16 | | |
| 06.01.2023 | 7.3 | 19.8 | 46 | 16 | | |
| 07.01.2023 | 7.4 | 16.5 | 56 | 17.14 | | |
| 08.01.2023 | - | - | - | - | Sunday | |
| 09.01.2023 | 7.5 | 16.5 | 64 | 24 | | |
| 10.01.2023 | 7.6 | 15.9 | 64 | 15 | | |
| 11.01.2023 | 7.8 | 11.6 | 70 | 20 | | |
| 12.01.2023 | 7.1 | 12.6 | 50 | 16 | | |
| 13.01.2023 | 7.6 | 13 | 48 | 15 | | |
| 14.01.2023 | 7.3 | 17 | 40 | 12 | | |
| 15.01.2023 | - | - | - | - | Sunday | |
| 16.01.2023 | 7.3 | 15 | 40 | 14.28 | | |
| 17.01.2023 | 7.4 | 15.15 | 48 | 16 | | |
| 18.01.2023 | 7.4 | 16.5 | 50 | 16.66 | | |
| 19.01.2023 | 7.4 | 18 | 53 | 17.14 | | |
| 20.01.2023 | 7.5 | 13 | 56 | 20 | | |
| 21.01.2023 | 7.6 | 12.8 | 60 | 17.5 | | |
| 22.01.2023 | - | - | - | - | Sunday | |
| 23.01.2023 | 7.2 | 14 | 48 | 15 | | |
| 24.01.2023 | 7.3 | 17 | 70 | 20 | | |
| 25.01.2023 | 7.4 | 17 | 60 | 16.66 | | |
| 26.01.2023 | - | - | - | - | Republic day | |
| 27.01.2023 | 7.5 | 11.5 | 50 | 15 | | |
| 28.01.2023 | 7.4 | 18.45 | 40 | 12 | | |
| 29.01.2023 | - | - | - | - | Sunday | |
| 30.01.2023 | 7.3 | 16 | 72 | 17.14 | | |
| 31.01.2023 | 7.2 | 19.2 | 30 | 16 | | |

Atul Tiwari
(Lab Assistant)

Dwais
(Chemist)